

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 202 OF 2017 & IA NO. 264 OF 2019
APPEAL NO. 203 OF 2017, APPEAL NO. 337 OF 2017 &
APPEAL NO. 338 OF 2017

Dated : 23rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

APPEAL NO. 202 OF 2017 & IA NO. 264 OF 2019 AND
APPEAL NO. 203 OF 2017

Espar Pak Ltd. & Ors. ... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam for
Mr. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Gautam Kumar
Ms. Prerna Singh for R-2 & 3

APPEAL NOS. 337 & 338 OF 2017

Sudha Agro Oils and Chemical Industries Ltd. & Ors. ... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam for
Mr. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Gautam Kumar
Ms. Prerna Singh for R-2 & 3

ORDER

Adjourn these matters to **18.11.2019** at the request of learned counsel for the appellant.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj